

GOVERNMENT OF INDIA  
MINISTRY OF FINANCE  
DEPARTMENT OF EXPENDITURE

**LOK SABHA**  
**UNSTARRED QUESTION No. 2459**

TO BE ANSWERED ON MONDAY, December 18, 2023/Agrahayana 27, 1945 (Saka)

**SPECIAL ASSISTANCE RELEASED FOR CAPITAL EXPENDITURE**

2459. SHRI B.Y. RAGHAVENDRA  
SHRI JANARDAN MISHRA  
SHRI JAGDAMBIKA PAL

Will the Minister of FINANCE be pleased to state:

- (a) the details of special assistance released for capital expenditure during the Financial Years 2020-21 and 2023-24, State-wise; and
- (b) the steps taken or being taken by the Government to increase capital investment by States during the above-said period?

**ANSWER**

THE MINISTER OF STATE FOR FINANCE  
(SHRI PANKAJ CHAUDHARY)

- (a): The State-wise details of Special Assistance (Loan) released under the Scheme for Special Assistance to States for Capital Expenditure/Investment during financial years 2020-21 to 2023-24 is provided in Annexure.
- (b): The Special Assistance to States for Capital Expenditure/Investment is aimed at boosting capital expenditure by the States. Further, the scheme guidelines on the Scheme for Special Assistance to States for Capital Investment 2023-24, inter-alia, stipulate target for capital expenditure for each State for the financial year 2023-24 for availing the 2<sup>nd</sup> installment under Part-I (Untied) of the Scheme.

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**ANNEXURE REFERRED IN REPLY TO LOK SABHA UNSTARRED QUESTION  
NO. 2459 DUE FOR ANSWER ON 18<sup>th</sup> DECEMBER, 2023**

**Special Assistance (loan) released under the Scheme for Special Assistance to States for  
Capital Expenditure/Investment**

**(Rs. in crore)**

<b>Sl. No.</b>	<b>State</b>	<b>2020-21</b>	<b>2021-22</b>	<b>2022-23</b>	<b>2023-24 (As on 13.12.2023)</b>
1	Andhra Pradesh*	688.00	501.79	6105.56	0.00
2	Arunachal Pradesh	232.97	371.19	1564.10	992.49
3	Assam	450.00	600.00	4300.14	2841.21
4	Bihar	843.00	1246.50	8455.85	6135.54
5	Chhattisgarh	286.00	423.00	2941.97	2044.78
6	Goa	97.66	111.04	572.75	332.35
7	Gujarat	285.00	432.00	4045.82	2336.62
8	Haryana	91.00	135.00	1267.00	756.75
9	Himachal Pradesh	533.00	800.00	650.80	644.36
10	Jharkhand	277.00	246.00	2964.32	1693.19
11	Karnataka	305.00	451.50	3399.35	2538.04
12	Kerala*	81.50	238.50	1902.74	0.00
13	Madhya Pradesh	1320.00	1512.36	7360.20	5325.60
14	Maharashtra	514.00	771.73	6744.16	3457.61
15	Manipur*	317.16	212.85	467.22	0.00
16	Meghalaya	200.00	281.20	1049.02	555.43
17	Mizoram	200.00	299.99	297.50	487.55
18	Nagaland	200.00	300.00	504.16	462.30
19	Odisha	471.50	517.12	75.00	3039.77
20	Punjab*	296.50	223.50	798.22	0.00
21	Rajasthan	1002.00	692.41	5595.64	3987.91
22	Sikkim	200.00	300.00	551.36	271.66
23	Tamil Nadu	0.00	505.50	4011.27	2643.65
24	Telangana	358.00	214.14	2500.98	1241.84
25	Tripura	300.00	118.54	349.79	258.77
26	Uttar Pradesh	976.00	1483.00	7940.50	12458.43
27	Uttarakhand	675.00	263.92	1124.01	785.78
28	West Bengal	630.00	933.00	3655.92	5015.58
<b>Total</b>		<b>11830.29</b>	<b>14185.78</b>	<b>81195.35</b>	<b>60307.19</b>

\*: The State has not met the eligibility criteria prescribed under the Scheme for 2023-24.

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